

Yardsticks for release of Additional Quota for Consumer Items

2176. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have employed different yardsticks for release of additional quota for different consumer items; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). The allocations of PDS items from Central Pool to the State Governments and U.T. Administrations are made taking into account various factors such as demand from the State Governments, Stocks in Central Pool, relative needs of various States, market availability of the commodities and seasonal factors etc.

Allocation of levy sugar for PDS is made to almost all the States/U.Ts on the basis of a uniform norm of 425 gram per capita per month availability of the projected population as on 1.10.1986. A 5% increase in these allocations were made from August to Dec.91.

The PDS allocations are supplemental in nature and is not intended to meet the entire demand of the State Governments and U.T. Administrations.

[*Translation*]

Allotment of Houses by DDA to SCs and STs

2177. SHRI CHHEDDI PASWAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have decided to allot eight thousand houses constructed by the Delhi Development Authority;

(b) if so, the details thereof; and

(c) the number of persons belonging to Scheduled Castes and Scheduled Tribes likely to be benefited thereby?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

[*English*]

Houses under Indra Awas Yojna In Chandigarh

2178. SHRI PAWAN KUMAR BANSAL: Will the PRIME MINISTER be pleased to state:

(a) the number of persons belonging to Scheduled Castes and Scheduled Tribes allotted houses at Chandigarh under the Indra Awas Yojna during the last three years; and

(b) the years wise target in this regard for the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) No houses are reported to have been constructed for/ allotted to the Scheduled Castes and Scheduled Tribes by the Union Territory Administration of Chandigarh under Indra Awas Yojna, a programme meant exclusively for SCs/STs and freed bonded labourers, during the last three years.

(b) Targets for the next three years: